

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD**

This the 25th day of *April, 2018*.

**HON'BLE DR. MURTAZA ALI, MEMBER (J).
HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).**

Original Application Number. 330/01348/2015.

Bhola Nath Yadav, son of Sri Manjan Ram Yadav, R/o Rly. Qr. No. 385-A, D.L.W Colony, Diesel Locomotive Works, Varanasi .

.....Applicant.

VE R S U S

1. U.O.I through the Chairman, Railway Board, Ministry of Railways, Rail Bhawan, New Delhi.
2. The General Manager, Diesel Locomotive Works, Varanasi.
3. The Financial Advisor & Chief Accounts Officer, Diesel Locomotive Works, Varanasi.

.....Respondents

Advocate for the applicant : Shri A.K. Sinha
Advocate for the Respondent : Shri Anil Kumar
Shri Atul Kumar Sahi

O R D E R

(Delivered by Hon'ble Dr. Murtaza Ali, J.M)

Learned counsel for the applicant drew our attention to the order dated 23.11.2015 enclosed with Suppl. Affidavit filed by him on 01.02.2016 and submitted that by order dated 23.11.2015, the respondents have withdrawn the impugned order dated

31.01.2013 (Annexure A-1 to the O.A). Learned counsel for the applicant submitted that since the impugned order dated 31.01.2013 has already been withdrawn, therefore, the applicant does not wish to press the O.A.

3. In view of the statement of the counsel for the applicant, the O.A is dismissed as not pressed.

MEMBER- A.

MEMBER- J.

Anand...